

	1	2	3
4.	Jammu and Kashmir	17,449	491
5.	Kerala (including Mahe and Lakshdweep)	1,34,070	2804
6.	Karnataka	2,19,095	6314
7.	Madhya Pradesh	97,132	2399
8.	Maharashtra (including Goa)	5,67,486	27,990
9.	North East (covering States of Assam, Tripura, Manipur Mizoram, Nagaland, Meghalaya and Arunachal Pradesh)	41,478	1011
10.	North West (covering Punjab Haryana Himachal Pradesh and Union Territory of Chandigarh)	1,72,719	1612
11.	Orissa	33,756	2541
12.	Rajasthan	91,944	4534
13.	Uttar Pradesh	1,74,296	4065
14.	Tamil Nadu (including Pondicherry).	2,54,986	4314
15.	West Bengal (including Sikkim and Andaman and Nicobar.	2,31,551	1388
16.	Delhi (Union Territory)	2,60,375	12,314
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	<b>Total</b>	<b>27,52,840</b>	<b>84,483</b>
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#### Import of LPG cylinders from Brazil

3195. SHRI V. SOBHANADRE-ESWARA RAO : Will the Minister of PETROLEUM be pleased to state :

(a) whether the Indian Oil Corporation had given an order for import for 8 lakh L. P. G. cylinders from Brazil;

(b) if so, the number of cylinders imported as on 10 April 1985;

(c) whether the Brazilian firm which failed to supply a consignment of 1.8 lakh cylinders in time as per the contract, is now trying to get it renewed;

(d) whether several units are suffering for want of order to manufacture the cylinder;

(e) if so, the reasons why IOC imported these cylinders; and

(f) whether Government propose to stop import of L. P. G. cylinders and cylinder

valves and give order to the several units which are struggling hard to reach break-even point ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM (SHRI NAWAL KISHORE SHARMA) : (a) Yes, Sir.

(b) 5.55 lakhs cylinders have been received till April 10, 1985.

(c) The Brazilian supplier has represented to IOC against the curtailment of the ordered quantity by 1.80 lakhs.

(d) Yes, Sir.

(e) The decision to import cylinders was taken in the context of continued poor availability of cylinders from indigenous manufacturers during 1981-82, 1982-83 and 1983-84.

(f) While Government do not propose to stop the on-going import of cylinders and valves, ways of rendering help to the indigenous manufacturers of cylinders are being explored.

**Expansion of Telecommunication  
net work in Madhya Pradesh**

3196. KUMARI PUSHPA DEVI : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether Government of Madhya Pradesh had requested his Ministry to expand

Telecommunication net work in that State during the Sixth Five Year Plan;

(b) if so, the steps taken to implement the proposal submitted by the Government of Madhya Pradesh; and

(c) the details thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA) : (a) No, Sir. No such request had been received to our knowledge from the Government of Madhya Pradesh.

(b) and (c). Telecommunications Department prepares integrated plans for the country as a whole and the development programmes for various areas are planned according to the requirements as a part of an overall plan.

In Madhya Pradesh during the Sixth Five Year plan 207 new telephone exchanges have been opened, 32120 lines of switchin capacity have been added, 25857 telephone connections have been provided, 1205 Long Distance PCOs and 1370 telegraph offices have been opened. One telex exchange has been installed and 113 telex connections have been provided. TAX capacity has been expanded by 700 lines. 6 STD Routes have also been opened during the same period in Madhya Pradesh.

The status of telecommunication services in respect of the important itmes in Madhya Pradesh as on 1.4.80 and 1.4.85 is given in the statement attached.

**Statement**

**MADHYA PRADESH**

(M. P. Telecom. Circle + Indore Telephone Distt.)

Sl. No.	Name of Telecom. Facilities	Status as on 1.4.80	Status as on 1.4.85	Increase during 1980-85
1		2	3	4
1.	No. of Telephone Exchanges.	429	636	207
2.	Capacity of Exchanges (Lines)	80150	112270	32120